

Annexure 3

Name of Corporate Debtor: Abhinandan Rasayan Private Limited; Date of commencement of CIRP: December 16, 2025; List of creditors as on: 18.05.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

| Sl. No. | Name of Creditor | Details of Claim Received | | | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|---------------------|---------------------------|----------|------------------------|---------------------|------------------------|---------------------------|------------------------|------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of Receipt | Category | Principal | Interest | Total | Principal | Interest | Total | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Prudent ARC Limited | 30.12.2025 | Secured | 14,93,38,524.40 | 22,83,15,223.79 | 37,76,53,748.19 | 14,93,38,524.40 | 22,83,15,223.79 | 37,76,53,748.19 | No | 100% | 0 | 0 | 0 | 0 | Secured Financial Creditor. Debt was assigned from Dombivli Nagari Sahakari Bank Ltd to Prudent ARC Limited in the year 2019 & 2021. |
| Total | | | | 14,93,38,524.40 | 22,83,15,224 | 37,76,53,748.19 | 14,93,38,524.40 | 22,83,15,223.79 | 37,76,53,748.19 | | 100% | 0 | 0 | 0 | 0 | |

Security held: Security Held: Mortgage declaration creating mortgaged on the property being

1. Plot No. J-54 in the Taloja Industrial Area within the limits of Padghe, Taluka Panvel, Distt. Raigad adm. 1800 sq. mtrs owned by borrower company.

2. Plot No. N-31, MIDC, additional ambarnath Indl. Area, Dist. Thane within the village limits of Jambivali and within the limits of ambarnath Municipal Council. Taluka Ulhasnagar, Dist. Thane by adm. 3000 sq. mtrs. With cement roof construction factory shed of 1499.93 sq mtr. Owned by Borrower Company.

3. First charge by way of Hypothecation on the Borrower's all the Current Assets.

4. First charge by way of Hypothecation on the Borrower's all the fixed movable assets

5. First-charge by way of Hypothecation on the Borrower's motor vehicles, tools and accessories, ships, tugs, barges, launches, etc.